



Global researchers converge at St. Joseph's Engineering College for Innovation Summit

Chennai, April 11: St. Joseph's College of Engineering, located on Chennai's IT corridor, OMR, recently hosted a high-powered two-day international conference, igniting discussions and collaborations across management, engineering, and emerging technologies. The event, orchestrated by the Department of Management Studies, drew a diverse global contingent of academics and industry leaders.

The conference kicked off with insights from Ms. Queen Usadolo, a Senior Lecturer from Northwestern University, South Africa who addressed the gathering alongside prominent personalities from South Sudan, Uganda, Kenya, DRC, and Dubai. Indian tech leaders, including Mr. R.M. Rajadurai of Rock Media Group and Mr. Viswanath, President of a key CSE Institute, also shared their perspectives on the future trajectory of technology and data architecture, offering valuable takeaways for the students and researchers.

A central highlight was the keynote address by Dr. Khaja Sherif, Head of Management Studies at the University of Madras, who provided a detailed analysis of the evolving dynamics within the management field. Entrepreneur and agricultural innovation expert, Mr. M.

Sridharan, Vice-President of CREDAI National (South), welcomed the initiative but urged the government to increase the permissible built-up area to 10,000 sq ft and adjust plot size limits accordingly. "This will allow homebuyers to begin construction immediately without waiting for approvals," he said.

The self-certification process will also extend to cottage industries and green factories with a built-up area of up to 500 sq m. According to S Ramprabhu, Chairman of the DTPC Committee, Builders Association of India, over 71,000 self-certification applications have been approved in the past 10 months. He added that registered town planning professionals can

now operate across all corporations and municipalities. As part of broader planning reforms, the minimum required road width for new constructions in village panchayat areas has been reduced from seven to six meters, easing the process for small builders and individual homeowners. Relaxed side setback rules have also been introduced for row houses and group housing projects.

In another significant decision, individual plots in unapproved layouts registered before October 20, 2016, are now eligible for regularization without a deadline — offering long-pending relief to thousands of property owners.

with an awards ceremony recognizing outstanding research contributions. Dr. Vaadi Seshagiri Rao, Principal of St. Joseph's College of Engineering, lauded the conference's success, emphasizing its role in showcasing academic prowess and the institution's strong dedication to research and innovation. He further highlighted the importance of such international gatherings in fostering global partnerships and driving progress in science and technology. The conference underscores St. Joseph's College of Engineering's commitment to fostering a global research ecosystem within Chennai's academic landscape.

Self-certification for stilt+2 floor houses in TN

Chennai, Apr 11: In a move aimed at reducing bureaucratic delays, the Tamil Nadu government has introduced a self-certification system for residential buildings with stilt plus two floors. This marks an expansion of the existing single-window approval mechanism, which currently allows instant online permits for ground plus one floor homes.

To support applicants, the government will release standardized building plans — including elevation and sectional drawings — for specific plot sizes. These model designs will apply to plots up to 2,500 sq ft and a total built-up area of 3,500 sq ft, primarily targeting the housing needs of low- and middle-income groups.

now operate across all corporations and municipalities. As part of broader planning reforms, the minimum required road width for new constructions in village panchayat areas has been reduced from seven to six meters, easing the process for small builders and individual homeowners. Relaxed side setback rules have also been introduced for row houses and group housing projects.

In another significant decision, individual plots in unapproved layouts registered before October 20, 2016, are now eligible for regularization without a deadline — offering long-pending relief to thousands of property owners.

now operate across all corporations and municipalities.

In another significant decision, individual plots in unapproved layouts registered before October 20, 2016, are now eligible for regularization without a deadline — offering long-pending relief to thousands of property owners.

In another significant decision, individual plots in unapproved layouts registered before October 20, 2016, are now eligible for regularization without a deadline — offering long-pending relief to thousands of property owners.

TKM upgrades Urban Cruiser Hyryder with new features

Chennai, Apr 11: Toyota Kirloskar Motor (TKM) announced that it has introduced feature upgrades in the Urban Cruiser Hyryder that redefine safety, comfort, and convenience. The latest enhancements underscore Toyota's commitment to customer-centric innovation, seamlessly incorporating valuable feedback and evolving market trends to elevate the driving experience.

Widely celebrated and embraced

as India's first Self-charging Strong Hybrid Electric SUV, the Urban Cruiser Hyryder has already crossed the milestone of 1 lakh sales. It continues to win hearts with its innovative technology, exceptional fuel economy, dynamic performance, and premium driving experience.

The new 6-speed Automatic Transmission (6AT) replaces the previous 5-speed manual gearbox in AWD variant.

Varinder Wadhwa, Vice President, Sales-Service-Used Car Business, said, "As the SUV segment evolves, we continue to refresh and elevate our lineup to stay ahead of the curve. The latest Urban Cruiser Hyryder is a testament to our commitment for best-in-segment technology, advanced safety, and superior comfort. Crafted for modern SUV buyers, it seamlessly blends Toyota's legendary quality, sustainability, and driving pleasure.

Health facilities must implement fire safety plans, conduct monthly assessments: DPH

Chennai, April 11: The Directorate of Public Health (DPH) and Preventive Medicine has directed all healthcare facilities across Tamil Nadu to strengthen fire safety preparedness by implementing a comprehensive fire response plan and conducting regular assessments.

According to the advisory, all healthcare institutions must obtain a No Objection Certificate (NOC) from the local fire services or relevant authorities. They are also required to prepare a detailed fire response plan outlining the roles and responsibilities of staff,

along with a Standard Operating Procedure (SOP) to follow in the event of a fire.

Facilities handling high patient loads—particularly those with Intensive Care Units (ICUs), High Dependency Units (HDUs), and operation theatres—must appoint a trained Fire Safety Officer and maintain a team of trained fire guards, the DPH emphasized.

Instructions have been issued to District Health Officers (DHOs) to assess and reinforce fire prevention and mitigation capabilities in all healthcare facilities. The DPH noted that hospitals are inherently at higher

risk of fire accidents due to factors such as increased electrical load from medical equipment, oxygen-enriched environments in ICUs and OTs, inadequate adherence to fire and electrical safety norms, absence of fire drills, and improper handling of flammable materials.

To ensure continuous preparedness, health facilities are required to conduct monthly assessments for fire and electrical risks. Additionally, mock fire drills should be organized at least once every six months in coordination with local fire services.

Healthcare facilities must ensure that all emergency exits and

escape routes are free of obstructions, with clearly displayed signage and evacuation maps in local languages. Staff members must be familiar with evacuation procedures and routes.

Adequate water supply for firefighting and the functionality of fire protection systems must be maintained at all times. Regular electrical audits are also mandated to identify and rectify potential hazards.

To monitor progress and ensure accountability, the DPH has recommended establishing a district-level institutional mechanism comprising representatives from health, electrical, and fire safety departments.

Xiaomi unveils QLED TV range

Chennai, Apr 11: Xiaomi India, a global leader in technology and innovation, has unveiled its latest QLED TV series, designed to seamlessly blend technology with real-life entertainment needs. Whether it's creating a home theater experience or providing smarter control for everyday use, the new X Pro Series offers a versatile solution for modern lifestyles.

Commenting on the launch, Anuj Sharma, Chief Marketing Officer, Xiaomi India, said, "At Xiaomi, we are not merely responding to market trends; we are looking to shape the future of home entertainment. Audiences are wanting to foster shared moments with family and yearning for experiences that bring the magic of cinema into their homes. The Xiaomi X Pro QLED Series exemplifies this vision by merging cutting-edge technology with a deep understanding of evolving consumer needs. By offering Dolby Vision Filmmaker Mode for uncompromised storytelling, Xiaomi Sound for unparalleled audio clarity, and intelligent content curation tailored to individual preferences, we are redefining the essence of home entertainment. Our broader ambition is to build an integrated ecosystem where smart devices converge to create a more connected, intuitive, and immersive future for our users."

NAME CHANGE
I, THANMARAN BALAKRISHNAN, S/O. N. Balakrishnan, Date of Birth: 07/06/1968, Door No. 55, Leicester Square, Balaji Nagar, 1st Street, Padikuppam Road, Anna Nagar, Chennai - 600040. shall henceforth be known as **THANMARAN NARAYANAN BALAKRISHNAN**

NAME CHANGE
I, KAMAL ARYA DESHANA ARYA, D/O. KAMAL ARYA, DATE OF BIRTH: 29/06/2005, ADDRESS: T-2, AC 108, 2ND STREET, ANNA NAGAR, CHENNAI - 600040. shall henceforth be known as **DESHANA ARYA KAMAL ARYA DESHANA ARYA**

NAME CHANGE
I, Old Sur Name: JAMAL MOHIDEEN, Old Given Name: TAMEEM ANSARI, S/O: JAMAL MOHIDEEN, DATE OF BIRTH: 28.05.1972, Address: NO.152, DR Natesan Road, Triplicane, Chennai - 600 005. shall henceforth be known as **JAMAL MOHIDEEN ANSARI**

NAME CHANGE
I, SAMSUDEEN, S/O: SYED SHAHIB, DATE OF BIRTH: 24/05/1967, ADDRESS :- NO.15/A, AMMA NAYANAR KOIL STREET, PANAPAKKAM, VELLORE-631052. shall henceforth be known as **SAMSUDEEN**

NAME CHANGE
I, Ramesh Palapattu Kaliyamoorthy, S/O. Kaliyamoorthy, DATE OF BIRTH: 08/09/1981, Address: A, Main Road, Michealapuram, Melsuravallur, Villupuram, Kallakurichi - 605702. shall henceforth be known as **Ramesh Peter Palapattu Kaliyamoorthy**

NAME CHANGE
I, RUTH EILEEN (Given Name), MARSHALL (Surname), W/o. William Joseph Marshall, Date of Birth: 15/06/1952, residing at No. 3/52A, 2nd Floor, Mettu Street, Butt Road, St Thomas Mount, Chennai 600016, shall henceforth be known as **RUTH (New Given Name) MARSHALL (New Surname)**

NAME CHANGE
I, Old Surname: TAMEEM ANSARI, Old Given Name: SAHIRA BANU, W/O: THAMEEMUN ANSARI, DATE OF BIRTH: 06.05.1979, Address: NO.152, DR Natesan Road, Triplicane, Chennai - 600 005, shall henceforth be known as **THAMEEMUN ANSARI SHAKIRA BANU**

NAME CHANGE
I, PARAMESHWARI DAMODIRAN W/O. DAMODIRAN, DATE OF BIRTH: 17.04.1989, SOUTH STREET, MALLAPURAM VILLAGE, PUTHIRAMPATTU POST, SANKARAPURAM TK, KALLAKURICHI DIST. Pincode - 606402. shall henceforth be known as **PARAMESHWARI THAMOTHARAN PARAMESHWARI DAMODIRAN**

NAME CHANGE
I, SELVABAI SUJATHA SAMUEL, W/O. Robinson, Date of Birth: 12/05/1977, Address: 17-B, Janakiram Nagar, 2nd Street, Puthagaram, Kolathur, Chennai - 600099. shall henceforth be known as **SUJATHA ROBINSON**

NAME CHANGE
I, NOORUNISA KASIM SHAJUNISHA, W/O. Yakub, Date of Birth: 15/09/1975, Address: No.216/1843, 5th Street, South Bethel Nagar, Injambakkam, Chennai -600115. shall henceforth be known as **NOORUNISHA YAKUB**

NAME CHANGE
I, GLADYS PRICILLAL KAMARAJU, W/O. KAMARAJU, DATE OF BIRTH: 05/06/1965, Address: A2, Lakshmi Residency, No 26 & 27, 2nd West Street, Indira Nagar, Kattupakkam, Chennai - 600056, shall henceforth be known as **GLADYS PRICILLAL KAMARAJU**

NAME CHANGE
My Son, RAKSHAN V, S/O. S.Vidayan, Date of Birth: 17.05.2008, Residing at Plot No.199, 9th Street, Sri Padmavathi Nagar, Nalur, Minjur, Ponnai, Thiruvallur - 601203. shall henceforth be known as **RAKSHAN**, Sur Name: **VIDJAYAN LAKSHMIPRIYA**

NAME CHANGE
I, MANAKCHAN JAIN CHANDMAL, S/O. Chandmal, DATE OF BIRTH: 13/05/1972, Address :- NO. 4, Amaravathi Nagar Main Road, Arumbakkam, Chennai - 600106. shall henceforth be known as **MANAKCHAND**

NAME CHANGE
I, NIRMALA LOGESH KUMAR, W/O. Mathan, Date of Birth: 29/05/1973, Address: Door NO. 1, Anna Indira Nagar, Thiruninravur -602024. shall henceforth be known as **NIRMALA MATHAN**

NAME CHANGE
I, SANJEEVIKANNAN KAMALAKANNAN, S/O. KAMALAKANNAN, DATE OF BIRTH: 06/04/1978, ADDRESS :- NO.38/58, G Floor, Gangai Amman Koil Street, Choolaimedu, Chennai - 600094. shall henceforth be known as **Sanjeevikannan Chengalpattu Kamalakannan**

NAME CHANGE
I, SHAJIDA PARVIN, Surname: MOHAMED ZAKKIR, DATE OF BIRTH: 13/07/1972, residing at No.45, Old No.24, Ponnambalam Salai, K K Nagar, Chennai - 600078. Shall henceforth be known as **SAJITHA BARVIN** Sur Name: **MOHAMED ZAKKIR**

NAME CHANGE
I, BANU REKHA NAGARAJU, W/O. K. Ramadas, DATE OF BIRTH: 03/11/1969, Address: NO. 2 N, 2nd Floor, A - Block, Nova Meridian, VGN Monte Carlo, Nalambur, Maduravoyal, Chennai - 600095 shall henceforth be known as **NAGARAJU BHANU REKHA**

NAME CHANGE
I, KARTHIKEYAN VISWANATHAN, DATE OF BIRTH: 06/07/1993, Address: No.1735 A, EWS, 12th Street, 5th Line, TNHB Colony, Velachery, Chennai, Tamilnadu -600042. shall henceforth be known as **KARTHIKEYAN VISWANATHAN**

NAME CHANGE
I, DEEPIKA MUTHUKUMAR, W/O. Murugan, DATE OF BIRTH: 30/04/1981, Address: No: 10, Anna Nagar, 1st Cross, Rainbow Nagar, Pudukkottai -605011 shall henceforth be known as **DEEPIKA KUMAR**

NAME CHANGE
I, SAVERIRAJAN GNANA PUSHPAM, D/O. SAVERIRAJAN, Date of Birth: 22/11/1961, ADDRESS: D4, 1/16, SRI KUMARAN FLATS, VANARAPATHAI, KODAMBAKKAM, CHENNAI - 600024. shall henceforth be known as **GNANA PUSHPA PANGARAJ**

FORM NO. URC-2
Advertisement giving notice about registration under Part I of Chapter XXI of the Companies Act, 2013 and rule 4(1) of the companies (Authorised to Register) Rules, 2014

1. Notice is hereby given that in pursuance of sub-section (2) of section 366 of the Companies Act, 2013, an application has been made to the Registrar at Chennai that Cauvery Electronics, a partnership firm may be registered under Part I of Chapter XXI of the Companies Act 2013, as a company limited by shares, under the name Cauvery Engineering Products & Services Private Limited.

2. The principal objects of the company are as follows:

- Trading, import, export, and supply of electrical machinery, including transformers, switchgears, motors, generators, control panels, and industrial automation systems.
- Manufacturing, assembling, servicing, and repairing of industrial steam generators, boilers, and power plant auxiliary systems.
- Wastewater treatment, recycling, and disposal through effluent treatment plants (ETP), sewage treatment plants (STP), and water purification technologies

3. A copy of the draft memorandum and articles of association of the proposed company may be inspected at the office at New No.7, Chakrapani 2nd Street, Narasingapuram Extension, Madhavankari, Guindy, Chennai-600032.

4. Notice is hereby given that any person objecting to this application may communicate their objection in writing to the Registrar of Companies at ROC CRC, IICA, Manesar, Plot No. 6, 7 & 8, sector-5, IMT Manesar, Gurgaon, within twenty-one days from the date of publication of this notice, with a copy to the company at its registered office.

Dated this 11th day of April, 2025

Name(s) of Applicant
1. Narayanan Ramamoorthy
2. Jayanthi Chitra Narayanan
3. Poornavel Narayanan
4. Vishnu Priyan Narayanan

FORM NO. URC-2
Advertisement giving notice about registration under Part I of Chapter XXI of the Companies Act, 2013 and rule 4(1) of the Companies (Authorised to Register) Rules, 2014

1. Notice is hereby given that in pursuance of sub-section (2) of section 366 of the Companies Act, 2013, an application is proposed to be made after fifteen days hereof but before the expiry of thirty days hereinafter to the Registrar of Companies, Central Registration Centre, Ministry of Corporate Affairs at Indian Institute of Corporate Affairs (IICA), Plot No. 6, 7, 8, Sector -5 IMT, Manesar, Gurgaon, Haryana, India-12205 that H J ENGINEERING AND CONSTRUCTIONS LLP a Limited Liability Partnership may be registered under Part I of Chapter XXI of the Companies Act 2013, as a company limited by shares.

2. The principal objects of the company are as follows:-

- To carry on the business of civil engineers, civil contractors, builders' structural engineers, and to undertake construction of all types of residential, commercial and industrial structures.
- To carry on the business of mechanical, electrical and plumbing engineers and to undertake erection of equipment, mechanical installation, firefighting systems, pipeline, electrification for all type of construction work.
- To carry on the business of manufacturers, importers, exporters and dealers in aluminum composite panels, aluminum frames, glass panels, doors, windows and all kinds of building fittings/fixtures required for structural glazing and wall cladding works and installation of structural glazing, curtain walling, wall cladding and facade system works.
- To carry on the business of interiors and exteriors and decorators, contractors and landscapers.
- To carry on any other line of business considered commercially expedient and profitable as may be decided by majority partners and other ancillary business.

3. A copy of the draft memorandum and articles of association of the proposed company may be inspected at the registered office at Serene Villas, 5 B, Noomal Road, Goparasalanur, Poonamallee, Chennai - 600056

4. Notice is hereby given that any person objecting to this application may communicate their objection in writing to the Registrar at Central Registration Centre (CRC), Indian Institute of Corporate Affairs (IICA), Plot No. 6, 7, 8, Sector 5, IMT Manesar, District Gurgaon (Haryana), Pin Code-122050, within twenty one days from the date of publication of this notice, with a copy to the company at its registered office.

Dated this 11th day of April 2025
For H J ENGINEERING AND CONSTRUCTIONS LLP
Cho Han Jin Sridhar
Designated Partner Designated Partner
DIN- 06558233 DIN- 09277944

PUBLIC NOTICE

My Clients Mr.C.Senthilkumar, S/o.Mr.Chinnadurai and Mrs.Gomathi W/o.Mr.C.Senthilkumar both residing at No.11 7 18, Rajendran Chalan Street, T Kallipatti, Periyakulam Taluk, Thamarakulam, Theni District, Pin - 625 605 hereby informs that the Schedule page Nos.5 & 6 of the Original Sale Deed dated 29.06.1992 vide Doc. No.2380/1992 before SRO Guduvanchery and the Schedule page No.4 of the Original General Power of Attorney dated 31.07.1995 vide Doc.No.887/1995 before SRO Kodambakkam pertaining to the property at Vengadamangalam Village, Vandalar Taluk, Chengalpeta District comprised in Gramanatham S.No.58/2, Old Patta No.23, Old S.No.58/11, New Patta No.81 as per Patta S.No.58/11B measuring 5352 Sq.Ft., and Old Gramanatham S.No.58/2(part), Patta No.1 as per Patta S.No.58/ 12 measuring 6876 Sq.Ft., misplaced by my Clients while taking photocopies for legal purposes at the Hon'ble Madras High Court Campus at Chennai. Hence it is hereby informed to the general public that any one who is/are in possession of the said documents is/ are directed/requested to handover the same to the undersigned within 7 days from the date of publication of the notice. It is further informed that anybody tries to create any encumbrance on the said property by misusing the misplaced documents the same would not have any legal sanctity and are punishable under law.

R. Ramesh Chander, Advocate
No.43/11, Srinivasaperumal Koil Street,
Thiruvottiyur, Chennai - 600 019.
Mobile:9841018689

FORM A PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF OM SHAKTHI TRAVELS PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	OM SHAKTHI TRAVELS PRIVATE LIMITED
2. Date of incorporation of corporate debtor	24/11/2004
3. Authority under which corporate debtor is incorporated / registered	Registrar Of Companies, Chennai
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U63040TN2004PTC054756
5. Address of the registered office and principal office (if any) of corporate debtor	S1, KURIAN COMPLEX, 19, RAILWAY COLONY I STREET, CHENNAI 600029, TAMIL NADU, INDIA.
6. Insolvency commencement date in respect of corporate debtor	04.04.2025 Copy of the order received on 09/04/2025
7. Estimated date of closure of insolvency resolution process	30.09.2025
8. Name and registration number of the insolvency professional acting as interim resolution professional	MATHUR SABHAPATHY VISWANATHAN IBB/IIPA-001/IP-P00674/2017-18/11148
9. Address and e-mail of the interim resolution professional, as registered with the Board	Plot No.22 Vallalar Street, Nilamangai Nagar, Adambakkam, Chennai-600088, Tamil Nadu. E-Mail: msv8200@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Old No.56, New No.01, Dr. Rangar Road, Ist Lane, Alwarpet, Chennai 600018 omshakthi32024@gmail.com
11. Last date for submission of claims	18.04.2025
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	No classes of creditor
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **OM SHAKTHI TRAVELS PRIVATE LIMITED** on 04.04.2025.

The creditors of **OM SHAKTHI TRAVELS PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before 18.04.2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional:
MATHUR SABHAPATHY VISWANATHAN
Date : 11-04-2025
Place : chennai

தி.மு.க.வின் பொய் வாக்குறுதியால் இதுவரை 22 மாணவ - மாணவிகள் உயிரிழந்த சோகம்

'நீட்': உயிரிழந்த மாணவர்களுக்கு அண்ணா தி.மு.க. சார்பில் 19-ந் தேதி மெழுகுவர்த்தி ஏந்தி அஞ்சல் எடப்பாடி பழனிசாமி அறிவிப்பு

சென்னை, ஏப்.11- 'நீட்' நுழைவுத் தேர்வை ரத்து செய்வோம்' என்று பொய்க்ற ஆட்சியைப் பிடித்த தி.மு.க. அரசினால், தங்கள் இன்னுயிரை இழந்த மாணவ, மாணவிகளுக்கு, அண்ணா தி.மு.க. மாணவர் அணியின் சார்பில் 19-ந் தேதி சனிக்கிழமை, அனைத்து வருவாய் மாவட்டத் தலைநகரங்களிலும் மெழுகுவர்த்தி ஏந்தி கண்ணீர் அஞ்சல் செலுத்தப்படும் என்று எடப்பாடி பழனிசாமி அறிவித்துள்ளார்.

இதுகுறித்து அண்ணா தி.மு.க. பொதுச்செயலாளரும், முன்னாள் முதலமைச்சருமான எடப்பாடி பழனிசாமி வெளியிட்டிருள்ள அறிவிப்பில் கூறியிருப்பதாவது:-

காங்கிரஸ் - தி.மு.க. கூட்டணி மத்தியில் ஆட்சி செய்தபோது, குலாம்நபி ஆசாத் மத்திய கலாநகரத்துறை அமைச்சராகவும், தி.மு.க.வின் காந்திசெல்வன் மத்திய இணை அமைச்சராகவும் பதவி வகித்தபோது, 21.12.2010ல் 'நீட்' நுழைவுத் தேர்வு கொண்டுவரப்பட்டது. 2011 முதல் 2016 வரை தமிழ்நாட்டில் புரட்சித் தலைவி அம்மா சட்டப் பேரவைமன்றம் நடத்தி தமிழகத்திற்கு நீட் தேர்விற்கு தற்காலிகமாக விலக்கு பெற்றார்.

நீட் நுழைவுத் தேர்விலிருந்து தமிழகத்திற்கு விலக்க அளிக்க உச்சநீதிமன்றத்தில் தொடர்ந்த வழக்கிற்கு எதிராக காங்கிரஸ் கட்சியின் மூத்த தலைவர் ப.சிதம்பரத்தின் மனைவி, மூத்த வழக்கறிஞர் நளினி சிதம்பரம் நீட் தேர்வு தொடர வேண்டும் என்று வாதாபயத்துடன், 'எந்தச் சூழ்நிலையிலும், இனி யாராலும் இந்தியாவில் நீட் தேர்வை ஒழிக்க முடியாது' என்று பேட்டி அளித்தார். எனது தலைமையிலான அம்மாவின் அரசு நீட் நுழைவுத் தேர்வு விலக்கு பற்றி அனைத்து சட்ட அம்சங்களையும் ஆய்வு செய்து, உச்சநீதிமன்றத்தில் வழக்கு தொடர்ந்திருக்கோம்.

பொய் சொன்ன ஸ்டாலின் உண்மை இவ்வாறிருக்க, 2021ல் நடைபெற்ற தமிழ்நாடு சட்டமன்றப்

பொதுத்தேர்தலின்போது ஸ்டாலின் மற்றும் உதயநிதி ஸ்டாலின் இருவரும் தமிழக மக்களுக்கு நீட் நுழைவுத் தேர்வு குறித்து பொய் வாக்குறுதி அளித்து, தி.மு.க. ஆட்சிக்கு வந்தபின்னர் முதல் கையெழுத்து நீட் தேர்வு ரத்து என்றும், அதை ரத்து செய்வதற்கான ரகசியம் எங்களுக்குத் தெரியும் என்றும் மேடைதோறும் பொய் வாக்குறுதி அளித்து மாணவர்கள், பெற்றோர்களின் வாக்குகளைப் பெற்று வெற்றி பெற்றனர்.

'நீட்' நுழைவுத் தேர்வை மத்திய அரசுதான் ரத்து செய்ய முடியும், மாநில அரசு அல்ல, அந்த உரிமை மாநில அரசிற்கு இல்லை என்பதை 2021-ம் ஆண்டு சட்டமன்றப் பொதுத் தேர்தலுக்கு முன்பே தெரியும் என்று ஸ்டாலின் 10.1.2025 அன்று தமிழ்நாடு சட்டப் பேரவையில் கவர்னர் உரை மீதான விவாதத்தில் ஒத்துக்கொண்டுள்ளார்.

தி.மு.க.வின் பித்தலாட்டம்

நீட் நுழைவுத் தேர்விற்கு விலக்கு அளிக்க நடத்தப்பட்ட நாடகத்தின் முதற்கட்டமாக சட்டமன்றத்தில் இரண்டு முறை தீர்மானங்கள் நிறைவேற்றி ஜனாதிபதியின் ஒப்புதலுக்கு அனுப்பி வைத்தனர். இரண்டாம் கட்டமாக, தி.மு.க. மற்றும் சட்டமன்றம் சட்டம் பேரவையில் கவர்னர் உரை மீதான விவாதத்தில் ஒத்துக்கொண்டுள்ளார்.

இது என்ன வேடிக்கை?

உச்சநீதிமன்றத்தில் நீட் தேர்வு விலக்கு தொடர்பாக ஏற்கெனவே அம்மாவின் அரசு தொடர்ந்த வழக்கை தி.மு.க. அரசு வாயில் பெற்றபின், புதிய வழக்கை தாக்கல் செய்து, இன்றுவரை அந்த வழக்கு நிறுவையில் இருக்கும் நிலையில், மீண்டும் புதிய வழக்கை உச்சநீதிமன்றத்தில் தாக்கல் செய்து 9.4.2025 அன்று தீர்மானம் நிறைவேற்றி உள்ளது வேடிக்கையாக உள்ளது.

தமிழக மாணவ, மாணவியரை, பெற்றோர்களை நீட் நுழைவுத் தேர்வு விலைக்குள்ளும் ஏமாற்ற இன்னும் எத்தனை நாடகங்களை முதலமைச்சர் ஸ்டாலினும், உதயநிதியும் அரசுக்கேற்றப் போகிறார்களோ?

ஸ்டாலினும், உதயநிதி ஸ்டாலினும், நீட் நுழைவுத் தேர்வை ஒரே கையெழுத்தில் தமிழ்நாட்டில் இருந்து ஒழித்துவிடுவோம் என்று கூறியதை தமிழக மக்கள் மறந்துவிடவில்லை.

2021ல் தி.மு.க. ஆட்சிக்கு வந்தது முதல் இன்றுவரை நீட் தேர்வு அச்சத்தால் தமிழ்நாட்டில் 22 மாணவ, மாணவிகள் தங்களது இன்னுயிரை மாய்த்துக் கொண்டுள்ளனர்.

மெழுகுவர்த்தி ஏந்தி அஞ்சல்

உயிரிழந்தவர்களுக்கு கண்ணீர் அஞ்சல் செலுத்தும் விதமாக, அண்ணா தி.மு.க. மாணவர் அணியின் சார்பில் 19-ந் தேதி சனிக்கிழமை மாலை 6 மணி அளவில், அனைத்து வருவாய் மாவட்டத் தலைநகரங்களிலும் மெழுகுவர்த்தி ஏந்தி அஞ்சல் செலுத்தப்படும்.

கழக மாணவர் அணியின் சார்பில் நடைபெற உள்ள இந்த அஞ்சல் நிகழ்ச்சிக்கான ஏற்பாடுகளை, வருவாய் மாவட்டங்களுக்கு உட்பட்டு கழக அமைப்பு ரீதியாக செயல்பட்டு வரும் சம்பந்தப்பட்ட மாவட்டங்களைச் சேர்ந்த மாவட்டக் கழகச் செயலாளர்களும், மாவட்ட மாணவர் அணிக் செயலாளர்களும் இணைந்து செய்து கொள்ளும் என்று கேட்டுக்கொள்கிறேன்.

நீட் தேர்வு அச்சத்தால் தங்களது இன்னுயிரை மாய்த்துக்கொண்டுள்ள மாணவ, மாணவிகளுக்கு அஞ்சல் செலுத்தும் நிகழ்வில், அனைத்து நிலைகளிலும் பணியாற்றி வரும் கழக மாணவர் அணியைச் சேர்ந்த நிர்வாகிகளும், உறுப்பினர்களும் கலந்து கொள்ளும் மாறாமல் கேட்டுக்கொள்கிறேன். அதேபோல், சம்பந்தப்பட்ட வருவாய் மாவட்டங்களுக்கு உட்பட்ட தலைமைக் கழகச் செயலாளர்கள், கழக நாடாளமன்ற, சட்டமன்ற உறுப்பினர்கள், மாவட்ட நிர்வாகிகள், முன்னாள் அமைச்சர்கள், முன்னாள் நாடாளமன்ற, சட்டமன்ற உறுப்பினர்கள், கழக சார்பு அணிகளின் துணை நிர்வாகிகள், உள்ளூர் அமைப்புகளின் இந்தநாள், முன்னாள் பிரதிநிதிகள் மற்றும் கழகத்தில் பல்வேறு நிலைகளில் பணியாற்றி வரும் நிர்வாகிகளும், கழகத் தொண்டர்களும், பொதுமக்களும் பெருந்திரளான அளவில் கலந்துகொள்ளுமாறு அன்போடு கேட்டுக்கொள்கிறேன்.

இவ்வாறு எடப்பாடி பழனிசாமி கூறியுள்ளார்.

சென்னை, ஏப்.11- தேர்வு வெளியாகி இருக்கிறது. இதில் வெற்றி ஐ.ஏ.எஸ். கல்வி மையத்தில் படித்தவர்கள் சாதனை படைத்துள்ளனர். இதில் முதல் 5 இடங்களில் 3 இடங்களையும், முதல் 60 இடங்களில் 40 இடங்களையும் வெற்றி ஐ.ஏ.எஸ். கல்வி மையம் பிடித்துள்ளது என்று மையத்தின் இயக்குனர் எம். சண்முகம் பெருமிதத்தோடு தெரிவித்தார்.

சுப்-கலெக்டர், டி.எஸ்.பி., வணிகவரி உதவி கமிஷனர் உட்பட பல்வேறு துறைகளில் காலியாக உள்ள 90 பணியிடங்களை நிரப்புவதற்கான குருப்-1 தேர்வை தமிழ்நாடு அரசு பணியாளர் தேர்வாணையம் (டிஎன்பிஎல்சி) 3 கட்டங்களாக நடத்தியது.

இந்தத் தேர்வின் இறுதி முடிவுகள் வெளியாகியிருக்கிறது. இதில் 90 பணியிடங்களில் சென்னை அண்ணாநகரில் உள்ள வெற்றி ஐ.ஏ.எஸ். கல்வி மையத்தில் படித்த 50க்கும் மேற்பட்ட மாணவர்கள் வெற்றி பெற்று சாதனை படைத்துள்ளனர்.

ஒவ்வொரு ஆண்டும் போட்டித் தேர்வில் முத்திரை பதித்து வரும் இந்த மையத்தின் சாதனை பயனம் இந்த ஆண்டும் நீடிக்கிறது. இன்னும் சொல்லப்போனால் இந்த முறை சற்று ஆழமாகவே நாங்கள் முத்திரை பதித்துக்கொள்கிறோம்.

கடலூர் கதிர்செல்வி முதலிடம்

தற்போதைய குருப்-1 தேர்வில் இந்த மையத்தில் படித்த கடலூர் சேர்ந்த கதிர்செல்வி மாநில அளவில் முதலிடம் பிடித்துள்ளார். 3வது இடத்தை ஈரோட்டை சேர்ந்த ஹரி பிரியங்காவும், 5வது இடத்தை பழனிசைச் சேர்ந்த காளீஸ்வரியும், 7வது இடத்தை கோவையைச் சேர்ந்த லார்சன் இஸ்ரேலும், 8வது இடத்தை திருப்பூரைச் சேர்ந்த டியூக் பார்த்தசாரும், 9ம் இடத்தை வேலூரைச் சேர்ந்த யோகேஸ்வரியும் பெறும் அச்சத்தியுள்ளனர்.

சாதனைப் பயனத்தின் தொடர்ச்சியாக குருப்-1, 2 மற்றும் 4 தேர்வுகளுக்கான புதிய பயிற்சி வகுப்புகள் இம்மாதம் 14ந் தேதி தமிழ் புத்தாளம் முதல் தொடங்குகிறது. மேலும் டிஎன்பிஎல்சி ஏடு, ஹெடிஓ தேர்வுகளுக்கான பயிற்சி வகுப்புகளும் அன்று முதல் தொடங்கப்பட இருக்கிறது.

போட்டித் தேர்வில் சாதனை படைத்து வரும் இம்மையத்தில் 'நீட்'

90 வேலைக்கு 50 'வெற்றி' மாணவர்கள் தேர்வு தமிழ்நாடு குரும் 1 தேர்வில் 'வெற்றி ஐ.ஏ.எஸ். கல்வி மைய' மாணவர்கள் முதல் 5 இடங்களில் 3 இடங்களை பிடித்து சாதனை இயக்குனர் எம். சண்முகம் பெருமிதம்



தேர்வுக்கும் பயிற்சி அளிக்கிறது. மாணவிகளுக்கு தனித்தனியாக வெற்றி கடந்து ஆண்டு வெற்றி மாணவி விடுதி வசதியும் செய்யப்பட்டுள்ளது. எனவே மேற்கண்ட பயிற்சி வகுப்புகளில் சேர்ந்து பயனடைய விரும்பும் மாணவர்கள் 9884421666, 9884432666 ஆகிய எண்களில் தொடர்பு கொண்டு முன்பதிவு செய்யலாம் என்று இயக்குனர் தேர்வு நடத்தப்படுகிறது. மாணவ, சண்முகம் தெரிவித்துள்ளார்.

காஞ்சிபுரம் மாவட்டம், வாலாஜாபாதி கிழக்கு ஒன்றியம் தென்னேரி பகுதியில் ஊராட்சி மன்ற தலைவர் கலையாசி முனிராஜ், ஒன்றிய இளைஞர் அணி செயலாளர் முனிராஜ் ஆகியோர் ஏற்பாட்டில் கழக அமைப்பு செயலாளர் வாலாஜாபாதி பா.கணேசன், ஒன்றிய கழக செயலாளர் அகநீர் நகராஜ் முன்னிலையில் மாவட்ட கழக செயலாளரும், முன்னாள் அமைச்சருமான வி.சோமசுந்தரம் தலைமையில் நடைபெற்ற பூக்கட்டி நிரவாகிகள் கள ஆய்வு ஆலோசனை கூட்டத்தில் முன்னாள் அமைச்சரும், கழக இலக்கிய அணி செயலாளரும், கழக செய்தி தொடர்பு செயலாளரும், மாவட்ட பொறுப்பாளரும் என. எஸ்.வைகைச்செல்வன் கலந்து கொண்டு ஆலோசனை வழங்கினார். கழக எம்ப்ளீஆர் இணை செயலாளர் எஸ்.எஸ்.ஆர். சத்யா, மாவட்ட மாணவரணி செயலாளர் திலக் குமார், மாவட்ட கைத்தறி பிரிவு செயலாளர் வில்வபதி, மாவட்ட விவசாய பிரிவு செயலாளர் என்.ஆர்.பழனி, மாவட்ட எம்ப்ளீஆர் மன்ற துணை தலைவர் வெள்ளையன், ஒன்றிய அம்மா பருமை பொருளாளர் தென்னாழி மோகன், கிணை கழக செயலாளர்கள் ஆபேல், தினகரன், ஜெயபிரகாஷ், நாகராஜ், வண்ணத்து சின்னப்பையன், இரவி உள்ளிட்ட பலர் கலந்து கொண்டனர்.

மறுசீரமைப்பு: சென்னை - புதுச்சேரி, புதுச்சேரி - திருப்பதி பயணிகள் ரெயில் சனி, ஞாயிற்றுக் கிழமைகளில் ரத்து

சென்னை, ஏப்.11- மறு சீரமைப்பு காரணமாக நாளை 12-ந் தேதி முதல் சென்னை - புதுச்சேரி மற்றும் புதுச்சேரி - திருப்பதி பயணிகள் ரெயில் சேவை சனிக்கிழமை மற்றும் ஞாயிற்றுக் கிழமைகளில் ரத்து செய்யப்படுகிறது. இது தொடர்பாக தெற்கு ரெயில்வே சென்னை கோட்டம் சார்பில் வெளியிட்டுள்ள அறிவிப்பில் கூறியிருப்பதாவது:

ரெயில் நெ. 16112 புதுச்சேரியிலிருந்து 3.00 மணிக்கு திருப்பதிக்கு செல்லும் புதுச்சேரி - திருச்சி பயணிகள் ரெயில் 12-ந் தேதி முதல் சனிக்கிழமைகளிலும், 16111 திருப்பதியிலிருந்து அதுகாலை 4.00 மணிக்கு புதுச்சேரி - புதுச்சேரி ரெயில் சேவை ஞாயிற்றுக் கிழமைகளில் ரத்து செய்யப்படுகிறது. இவ்வாறு அந்த அறிவிப்பில் கூறப்பட்டுள்ளது.

போல் 66052 புதுச்சேரி - சென்னை எழும்பூர் ரெயில் சேவை 13-ந் தேதி முதல் ஞாயிற்றுக் கிழமை ரத்து செய்யப்பட்டது.

ரெயில் நெ. 16112 புதுச்சேரியிலிருந்து 3.00 மணிக்கு திருப்பதிக்கு செல்லும் புதுச்சேரி - திருச்சி பயணிகள் ரெயில் 12-ந் தேதி முதல் சனிக்கிழமைகளிலும், 16111 திருப்பதியிலிருந்து அதுகாலை 4.00 மணிக்கு புதுச்சேரி - புதுச்சேரி ரெயில் சேவை ஞாயிற்றுக் கிழமைகளில் ரத்து செய்யப்படுகிறது. இவ்வாறு அந்த அறிவிப்பில் கூறப்பட்டுள்ளது.



கேள்பாக்கம் முதல் நிலை ஊராட்சி பேருந்து நிறுத்தம் அருகே தி.மு.க. ஊராட்சி மன்ற தலைவர் ராணி எல்லப்பன், திருப்போரூர் சட்டமன்ற தொகுதி தகவல் தொழில்நுட்ப அணியின் ஒருங்கிணைப்பாளர் எல்.பிரபாஸ் எஸ். எல்.எல்.பி.எஸ். ஆகியோர் ஏற்பாட்டில் அமைக்கப்பட்ட தண்ணீர் பந்தலை திருப்போரூர் ஒன்றிய கழக செயலாளரும், பெருந்தலைவரும் எஸ். ஆர். எஸ். இதுவரம்பின் திறந்து வைத்து கேழ்வராகுமும் மற்றும் 10க்கும் மேற்பட்ட குளிர்ச்சி தரும் உணவு பொருட்களை வழங்கினார். துணைத்தலைவர் பாஸ்கரன், தலைமை செய்தற்கு உறுப்பினர் மார்க்கம் ஜி.சி. அன்பச்செழியன், ஏ. பி. என். அகநாதன் ராஜா மற்றும் கேள்பாக்கம் ஊராட்சி நிர்வாகிகளின் ரெயினிஷா, தட்சிணாமூர்த்தி, ந.ரவியரசன், புலியரசன், அப்துல்காசும், ஜோதி நகர் இரமேஷ், நந்தனா நகர் இரமேஷ், தமிழ்பாண்டியன் கண்ணன், வழக்கறிஞர் சந்திராஷ்வேனி, அசோக், முருகேசன், கருணாநிதி, ஜெயபாலன், சிவகுமார் விசிக் கட்சி பெர்னாண்டோ உள்ளிட்டோர் கலந்து கொண்டனர்.

பெயர் மாற்றம்
GLADYS PRICILLAL KAMARAJU, கணவர் பெயர்: KAMARAJU, பிறந்த தேதி: 05/06/1965, A2, Lakshmi Residency, நெ. 26 & 27, 2வது தெரு நெடு தெரு, இத்திரை நகர், காட்டுப்பாக்கம், சென்னை - 600 056. என்ற முகவரியில் வசிக்கும் நான் இனி GLADYS PRICILLAL KAMARAJU என்று அழைக்கப்படுகிறேன்.
Old Sur Name: TAMEEM ANSARI, Old Given Name: SAHIRA BANU, கணவர் பெயர்: THAMEEMUN ANSARI, பிறந்த தேதி: 06/05/1979, DR. 152, DR. திருவல்லிக்கேணி, சென்னை - 600 005, என்ற முகவரியில் வசிக்கும் நான் இனி New Sur Name: THAMEEMUN ANSARI New Given Name: SHAKIRA BANU என்று அழைக்கப்படுகிறேன்.
Old Sur Name: TAMEEM ANSARI, Old Given Name: SAHIRA BANU

பெயர் மாற்றம்
Old Sur Name: JAMAL MOHIDEEN, Old Given Name: TAMEEM ANSARI, தந்தை பெயர்: JAMAL MOHIDEEN, பிறந்த தேதி: 28.05.1972, Qr. 152, DR. நடேஷன் ரோடு, திருவல்லிக்கேணி, சென்னை - 600 005, என்ற முகவரியில் வசிக்கும் நான் இனி New Sur Name: JAMAL MOHIDEEN New Given Name: THAMEEMUN ANSARI என்று அழைக்கப்படுகிறேன்.
Old Sur Name: JAMAL MOHIDEEN, Old Given Name: TAMEEM ANSARI

பெயர் மாற்றம்
NOORUNISA KASIM SHAJUNISHA, கணவர் பெயர்: Yakub, பிறந்த தேதி: 15/09/1975, நெ. 216/1643, 5வது தெரு, தெற்கு தெரு தெரு நகர், சரஸ்வதிபாக்கம், சென்னை - 600 315, என்ற முகவரியில் வசிக்கும் நான் இனி NOORUNISHA YAKUB என்று அழைக்கப்படுகிறேன்.
Old Sur Name: NOORUNISA KASIM SHAJUNISHA

பெயர் மாற்றம்
KAMAL ARYA DESHANA ARYA, தந்தை பெயர்: KAMAL ARYA, பிறந்த தேதி: 29/06/2005, T-2, AC 108, 2வது தெரு, அண்ணா நகர், சென்னை - 600040, என்ற முகவரியில் வசிக்கும் நான் இனி KAMAL ARYA DESHANA ARYA என்று அழைக்கப்படுகிறேன்.
KAMAL ARYA DESHANA ARYA

பெயர் மாற்றம்
NITHISHKUMAR, J. B/o. Ar. No.16135443X Rank SPR Name: VINOD KUMAR J that Presently Serving in Indian Army (Madras Engineering Group), declares that my actual Name is NITHISHKUMAR, J as recorded in my MarketSheet, State Board of Tamilnadu etc. That my name is wrongly recorded as J.NITHISH KUMAR in my brother's service records.
That I intend to rectify my Name as NITHISHKUMAR, J in my brother's service records.
Vide a Affidavit before the LD Notary Public at Muthu Kadai, Ranipet on 03/04/2025

பெயர் மாற்றம்
PRAVEEN KUMAR MAYURANATHAN holder of Indian Passport No: M7350418 issued at DUBAI on 20/05/2015, and Permanent Resident of India NAGAR MAYILADUTHURAI DT- 609003 TAMILNADU and presently residing at AL NAHDHA SHARJAH do hereby change the name of my minor child PRANAVINI holding Indian Passport No: U065963 issued at DUBAI on 19/04/2020 from PRANAVINI to PRANAVINI (Given name) PRAVEEN KUMAR(Surname) with immediate effect.

பெயர் மாற்றம்
RUTH EILEEN (Given Name), MARSHALL (Surname) கணவர் பெயர்: William Joseph Marshall, பிறந்த தேதி: 15/06/1952, தெ.3/52A, 2வது மாடி, மேட்டு தெரு, ட.க.ரோடு, செமீட்ட், தாமஸ் மவுண்ட், சென்னை - 600 016, என்ற முகவரியில் வசிக்கும் நான் இனி RUTH (New Given Name) MARSHALL (New Surname) என்று அழைக்கப்படுகிறேன்.
RUTH EILEEN (Given Name), MARSHALL (Surname)

பெயர் மாற்றம்
KARTHIKEYAN VISWANATHAN, பிறந்த தேதி: 06/07/1993, தெ. 1735 A, EWS, 12வது தெரு, 55வது சத்தி, TNHB காலனி, கோளேரி, சென்னை, தமிழ்நாடு - 600 042, என்ற முகவரியில் வசிக்கும் நான் இனி KARTHIKEYAN VISWANATHAN என்று அழைக்கப்படுகிறேன்.
KARTHIKEYAN VISWANATHAN

பெயர் மாற்றம்
DEEPIKA MUTHUKUMAR, கணவர் பெயர்: Murugan, பிறந்த தேதி: 30/04/1981, நெ.10, அண்ணா நகர், 1வது குறுக்கு, ரெமீண்டிபே நகர், புதுச்சேரி - 605011, என்ற முகவரியில் வசிக்கும் நான் இனி DEEPIKA KUMAR என்று அழைக்கப்படுகிறேன்.
DEEPIKA MUTHUKUMAR,

பெயர் மாற்றம்
RAKSHAN, V, தந்தை பெயர்: S.Vidjayan, பிறந்த தேதி: 17.05.2008, பி.என். நெ.199, 8வது தெரு, பூக்கட்டி நகர், நல்லூர், பூக்கட்டி, சென்னை, திருவள்ளூர் - 601203, என்ற முகவரியில் வசிக்கும் நான் இனி NAME: RAKSHAN, Sur Name: VIDJAYAN என்று அழைக்கப்படுகிறேன்.
S.Vidjayan, தந்தை

பெயர் மாற்றம்
PARAMESWARI DAMODIRAN W/o. தாமோதிரன், பிறந்த தேதி: 17.04.1989, தெற்கு தெரு, மல்லாபுரம் கிராமம், பத்திராம பட்டு, கோல்ட், சங்கராபுரி தனதுகா, பின்னோடு - 606402, என்ற முகவரியில் வசிக்கும் நான் இனி PARAMESWARI THAMOTHARAN என்று அழைக்கப்படுகிறேன்.
PARAMESWARI DAMODIRAN

பெயர் மாற்றம்
SHAJIDA PARVIN, Surname: MOHAMED ZAKKIR, பிறந்த தேதி: 13/07/1972, வசிப்பிடம்: எண்.45, பழைய எண்.24, சென்னை-600078, 600078, என்ற முகவரியில் வசிக்கும் நான் இனி SAJITHA BARVIN Sur Name: MOHAMED ZAKKIR என்று அழைக்கப்படுகிறேன்.
SHAJIDA PARVIN, Surname: MOHAMED ZAKKIR

பெயர் மாற்றம்
SAVERIRAJAN GNANA PUSHPAM, தந்தை பெயர்: SAVERIRAJAN, பிறந்த தேதி: 22/11/1961, D4, 1/16, SRI குளம், பாண்டூர், வரலாறுபாதை, சென்னை-600 024, என்ற முகவரியில் வசிக்கும் நான் இனி S GNANA PUSHPA PANGARAJ என்று அழைக்கப்படுகிறேன்.
SAVERIRAJAN GNANA PUSHPAM

பெயர் மாற்றம்
SAVERIRAJAN GNANA PUSHPAM, தந்தை பெயர்: SAVERIRAJAN, பிறந்த தேதி: 22/11/1961, D4, 1/16, SRI குளம், பாண்டூர், வரலாறுபாதை, சென்னை-600 024, என்ற முகவரியில் வசிக்கும் நான் இனி S GNANA PUSHPA PANGARAJ என்று அழைக்கப்படுகிறேன்.
SAVERIRAJAN GNANA PUSHPAM

பெயர் மாற்றம்
SAVERIRAJAN GNANA PUSHPAM, தந்தை பெயர்: SAVERIRAJAN, பிறந்த தேதி: 22/11/1961, D4, 1/16, SRI குளம், பாண்டூர், வரலாறுபாதை, சென்னை-600 024, என்ற முகவரியில் வசிக்கும் நான் இனி S GNANA PUSHPA PANGARAJ என்று அழைக்கப்படுகிறேன்.
SAVERIRAJAN GNANA PUSHPAM

பெயர் மாற்றம்
SAVERIRAJAN GNANA PUSHPAM, தந்தை பெயர்: SAVERIRAJAN, பிறந்த தேதி: 22/11/1961, D4, 1/16, SRI குளம், பாண்டூர், வரலாறுபாதை, சென்னை-600 024, என்ற முகவரியில் வசிக்கும் நான் இனி S GNANA PUSHPA PANGARAJ என்று அழைக்கப்படுகிறேன்.
SAVERIRAJAN GNANA PUSHPAM

பெயர் மாற்றம்
SAVERIRAJAN GNANA PUSHPAM, தந்தை பெயர்: SAVERIRAJAN, பிறந்த தேதி: 22/11/1961, D4, 1/16, SRI குளம், பாண்டூர், வரலாறுபாதை, சென்னை-600 024, என்ற முகவரியில் வசிக்கும் நான் இனி S GNANA PUSHPA PANGARAJ என்று அழைக்கப்படுகிறேன்.
SAVERIRAJAN GNANA PUSHPAM

பெயர் மாற்றம்
SAVERIRAJAN GNANA PUSHPAM, தந்தை பெயர்: SAVERIRAJAN, பிறந்த தேதி: 22/11/1961, D4, 1/16, SRI குளம், பாண்டூர், வரலாறுபாதை, சென்னை-600 024, என்ற முகவரியில் வசிக்கும் நான் இனி S GNANA PUSHPA PANGARAJ என்று அழைக்கப்படுகிறேன்.
SAVERIRAJAN GNANA PUSHPAM

பெயர் மாற்றம்
SAVERIRAJAN GNANA PUSHPAM, தந்தை பெயர்: SAVERIRAJAN, பிறந்த தேதி: 22/11/1961, D4, 1/16, SRI குளம், பாண்டூர், வரலாறுபாதை, சென்னை-600 024, என்ற முகவரியில் வசிக்கும் நான் இனி S GNANA PUSHPA PANGARAJ என்று அழைக்கப்படுகிறேன்.
SAVERIRAJAN GNANA PUSHPAM

பெயர் மாற்றம்
SAVERIRAJAN GNANA PUSHPAM, தந்தை பெயர்: SAVERIRAJAN, பிறந்த தேதி: 22/11/1961, D4, 1/16, SRI குளம், பாண்டூர், வரலாறுபாதை, சென்னை-600 024, என்ற முகவரியில் வசிக்கும் நான் இனி S GNANA PUSHPA PANGARAJ என்று அழைக்கப்படுகிறேன்.
SAVERIRAJAN GNANA PUSHPAM

பெயர் மாற்றம்
SAVERIRAJAN GNANA PUSHPAM, தந்தை பெயர்: SAVERIRAJAN, பிறந்த தேதி: 22/11/1961, D4, 1/16, SRI குளம், பாண்டூர், வரலாறுபாதை, சென்னை-600 024, என்ற முகவரியில் வசிக்கும் நான் இனி S GNANA PUSHPA PANGARAJ என்று அழைக்கப்படுகிறேன்.
SAVERIRAJAN GNANA PUSHPAM

பெயர் மாற்றம்
SAVERIRAJAN GNANA PUSHPAM, தந்தை பெயர்: SAVERIRAJAN, பிறந்த தேதி: 22/11/1961, D4, 1/16, SRI குளம், பாண்டூர், வரலாறுபாதை, சென்னை-600 024, என்ற முகவரியில் வசிக்கும் நான் இனி S GNANA PUSHPA PANGARAJ என்று அழைக்கப்படுகிறேன்.
SAVERIRAJAN GNANA PUSHPAM

பெயர் மாற்றம்
SAVERIRAJAN GNANA PUSHPAM, தந்தை பெயர்: SAVERIRAJAN, பிறந்த தேதி: 22/11/1961, D4, 1/16, SRI குளம், பாண்டூர், வரலாறுபாதை, சென்னை-600 024, என்ற முகவரியில் வசிக்கும் நான் இனி S GNANA PUSHPA PANGARAJ என்று அழைக்கப்படுகிறேன்.
SAVERIRAJAN GNANA PUSHPAM

பெயர் மாற்றம்
SAVERIRAJAN GNANA PUSHPAM, தந்தை பெயர்: SAVERIRAJAN, பிறந்த தேதி: 22/11/1961, D4, 1/16, SRI குளம், பாண்டூர், வரலாறுபாதை, சென்னை-600 024, என்ற முகவரியில் வசிக்கும் நான் இனி S GNANA PUSHPA PANGARAJ என்று அழைக்கப்படுகிறேன்.
SAVERIRAJAN GNANA PUSHPAM

பெயர் மாற்றம்
SAVERIRAJAN GNANA PUSHPAM, தந்தை பெயர்: SAVERIRAJAN, பிறந்த தேதி: 22/11/1961, D4, 1/16, SRI குளம், பாண்டூர், வரலாறுபாதை, சென்னை-600 024, என்ற முகவரியில் வசிக்கும் நான் இனி S GNANA PUSHPA PANGARAJ என்று அழைக்கப்படுகிறேன்.
SAVERIRAJAN GNANA PUSHPAM

பெயர் மாற்றம்
SAVERIRAJAN GNANA PUSHPAM, தந்தை பெயர்: SAVERIRAJAN, பிறந்த தேதி: 22/11/1961, D4, 1/16, SRI குளம், பாண்டூர், வரலாறுபாதை, சென்னை-600 024, என்ற முகவரியில் வசிக்கும் நான் இனி S GNANA PUSHPA PANGARAJ என்று அழைக்கப்படுகிறேன்.
SAVERIRAJAN GNANA PUSHPAM

பெயர் மாற்றம்
SAVERIRAJAN GNANA PUSHPAM, தந்தை பெயர்: SAVERIRAJAN, பிறந்த தேதி: 22/11/1961, D4, 1/16, SRI குளம், பாண்டூர், வரலாறுபாதை, சென்னை-600 024, என்ற முகவரியில் வசிக்கும் நான் இனி S GNANA PUSHPA PANGARAJ என்று அழைக்கப்படுகிறேன்.
SAVERIRAJAN GNANA PUSHPAM

பெயர் மாற்றம்
SAVERIRAJAN GNANA PUSHPAM, தந்தை பெயர்: SAVERIRAJAN, பிறந்த தேதி: 22/11/1961, D4, 1/16, SRI குளம், பாண்டூர், வரலாறுபாதை, சென்னை-600 024, என்ற முகவரியில் வசிக்கும் நான் இனி S GNANA PUSHPA PANGARAJ என்று அழைக்கப்படுகிறேன்.
SAVERIRAJAN GNANA PUSHPAM

பெயர் மாற்றம்
SAVERIRAJAN GNANA PUSHPAM, தந்தை பெயர்: SAVERIRAJAN, பிறந்த தேதி: 22/11/1961, D4, 1/16, SRI குளம், பாண்டூர், வரலாறுபாதை, சென்னை-600 024, என்ற முகவரியில் வசிக்கும் நான் இனி S GNANA PUSHPA PANGARAJ என்று அழைக்கப்படுகிறேன்.
SAVERIRAJAN GNANA PUSHPAM

பெயர் மாற்றம்
SAVERIRAJAN GNANA PUSHPAM, தந்தை பெயர்: SAVERIRAJAN, பிறந்த தேதி: 22/11/1961, D4, 1/16, SRI குளம், பாண்டூர், வரலாறுபாதை, சென்னை-600 024, என்ற முகவரியில் வசிக்கும் நான் இனி S GNANA PUSHPA PANGARAJ என்று அழைக்கப்படுகிறேன்.
SAVERIRAJAN GNANA PUSHPAM

பெயர் மாற்றம்
SAVERIRAJAN GNANA PUSHPAM, தந்தை பெயர்: SAVERIRAJAN, பிறந்த தேதி: 22/11/1961, D4, 1/16, SRI குளம், பாண்டூர், வரலாறுபாதை, சென்னை-600 024, என்ற முகவரியில் வசிக்கும் நான் இனி S GNANA PUSHPA PANGARAJ என்று அழைக்கப்படுகிறேன்.
SAVERIRAJAN GNANA PUSHPAM

பெயர் மாற்றம்
SAVERIRAJAN GNANA PUSHPAM, தந்தை பெயர்: SAVERIRAJAN, பிறந்த தேதி: 22/11/1961, D4, 1/16, SRI குளம், பாண்டூர், வரலாறுபாதை, சென்னை-600 024, என்ற முகவரியில் வசிக்கும் நான் இனி S GNANA PUSHPA PANGARAJ என்று அழைக்கப்படுகிறேன்.
SAVERIRAJAN GNANA PUSHPAM

பெயர் மாற்றம்
SAVERIRAJAN GNANA PUSHPAM, தந்தை பெயர்: SAVERIRAJAN, பிறந்த தேதி: 22/11/1961, D4, 1/16, SRI குளம், பாண்டூர், வரலாறுபாதை, சென்னை-600 024, என்ற முகவரியில் வசிக்கும் நான் இனி S GNANA PUSHPA PANGARAJ என்று அழைக்கப்படுகிறேன்.
SAVERIRAJAN GNANA PUSHPAM

பெயர் மாற்றம்
SAVERIRAJAN GNANA PUSHPAM, தந்தை பெயர்: SAVERIRAJAN, பிறந்த தேதி: 22/11/1961, D4, 1/16, SRI குளம், பாண்டூர், வரலாறுபாதை, சென்னை-600 024, என்ற முகவரியில் வசிக்கும் நான் இனி S GNANA PUSHPA PANGARAJ என்று அழைக்கப்படுகிறேன்.
SAVERIRAJAN GNANA PUSHPAM

பெயர் மாற்றம்
SAVERIRAJAN GNANA PUSHPAM, தந்தை பெயர்: SAVERIRAJAN, பிறந்த தேதி: 22/11/1961, D4, 1/16, SRI குளம், பாண்டூர், வரலாறுபாதை, சென்னை-600 024, என்ற முகவரியில் வசிக்கும் நான் இனி S GNANA PUSHPA PANGARAJ என்று அழைக்கப்படுகிறேன்.
SAVERIRAJAN GNANA PUSHPAM

பெயர் மாற்றம்
SAVERIRAJAN GNANA PUSHPAM, தந்தை பெயர்: SAVERIRAJAN, பிறந்த தேதி: 22/11/1961, D4, 1/16, SRI குளம், பாண்டூர், வரலாறுபாதை, சென்னை-600 024, என்ற முகவரியில் வசிக்கும் ந